## **NATIONAL COMPANY LAW TRIBUNAL** CHANDIGARH BENCH, CHANDIGARH

## CP NO. 130/Chd/HP/2017

M/s	Stesa	alit	I td
1 4 1/ 2		4116	E.U.

... Petitioner

Versus.

M/s JST-Stesalit Transformers Pvt. Ltd. & Ors. ....Respondents

Present:- Mr. Puneet Singh Bindra, Mr.Raghav Mathur and Mr. Saurabh

Dalal, Advocates for Petitioner.

Mr. Ashim Sood, Mr. Rohan Mittal and Mr. Dhruv Sood,

Advocates for respondents.

On the request of learned counsel for the parties, the matter is adjourned to 21.07.2017 for arguments.

> (Justice R.P. Nagrath) Member (Judicial)

June 01, 2017 saini